

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Competition Appeal (AT) No. 06 of 2018**

**IN THE MATTER OF:**

**All Kerala Chemists & Druggists  
Association & Ors. ...Appellants**

**Versus**

**Competition Commission of India & Ors. ...Respondents**

**Present:**

**For Appellants: Ms. Nazia Hasan, Mohd. Monish and Sajith P. Warriar  
Advocates**

**For 1<sup>st</sup> Respondent: Mr. Abhishek Yadav, Mr. Gunmay Mann and Ms.  
Builbuli Richong Advocates**

**With**  
**Competition Appeal (AT) No. 08 of 2018**

**IN THE MATTER OF:**

**A.N. Mohan ...Appellant**

**Versus**

**Sudeep PM & Ors. ...Respondents**

**Present:**

**For Appellant : Mr. Amit Gupta and Ms. Mansi Kukreja, Advocates**

**For 1<sup>st</sup> Respondent: Mr. Abhishek Yadav, Mr. Gunmay Mann and Ms.  
Builbuli Richong Advocates**

**For 5<sup>th</sup> Respondent: Ms. Nazia Hasan, Mohd. Monish and Sajith P.  
Warriar Advocates**

**With**  
**Competition Appeal (AT) No. 09 of 2018**

**IN THE MATTER OF:**

**Thrissur District Unit of AKCDA & Ors. ...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellants: Ms. Nazia Hasan, Mohd. Monish and Sajith P. Warriar Advocates**

**For 1<sup>st</sup> Respondent: Mr. Abhishek Yadav and Mr. Gunmay Mann Advocates**

**And  
Competition Appeal (AT) No. 10 of 2018**

**IN THE MATTER OF:**

**Kasargod District Unit of AKCDA & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellants: Ms. Nazia Hasan, Mohd. Monish and Mr. Sajith P. Warriar Advocates**

**For 1<sup>st</sup> Respondent: Mr. Abhishek Yadav and Mr. Gunmay Mann Advocates**

**O R D E R**

**02.09.2019** Due to paucity of time, the matters could not be taken up.

Post these appeals on **16<sup>th</sup> October, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

Akc/Gc